

Annexure 4
Tushar Realhomes LLP
Date of Commencement of CIRP 27/02/2023
List of Creditors as on 17.10.2023

List of Unsecured Financial Creditors (other than Financial Creditors belonging to any Class of Creditors)

(Amount in Rs.)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting share in CoC					
1	Dwarka Prasad Mittal	03.04.2023	16988274	7000000	Loan dues	0	0	1.87%	0	0	0	9988274	Outstanding Amount as reflected in group summary of unsecured loans provided by suspended management considered for admission of claim provisionally.
2	Harsh Enterprises	04.04.2023	4800000	3000000	Loan dues	0	0	0.80%	0	0	0	1800000	Outstanding Amount as reflected in group summary of unsecured loans provided by suspended management considered for admission of claim provisionally.
3	Jai Janardan Sharma	04.04.2023	1480168	835000	Loan dues	0	0	0.22%	0	0	0	645168	Outstanding Amount as reflected in group summary of unsecured loans provided by suspended management considered for admission of claim provisionally.
4	Rachana Sharma	04.04.2023	328000	205000	Loan dues	0	0	0.05%	0	0	0	123000	Outstanding Amount as reflected in group summary of unsecured loans provided by suspended management considered for admission of claim provisionally.
5	Brji Mohan Sanghi	4/9/2023	1478784	700000	Loan dues	0	0	0.19%	0	0	0	778784	Outstanding Amount as reflected in group summary of unsecured loans provided by suspended management considered for admission of claim provisionally.
6	Rakesh Kumar Yadav	4/10/2023	19191721	7900000	Loan dues	0	0	2.11%	0	0	0	11291721	Outstanding Amount as reflected in group summary of unsecured loans provided by suspended management considered for admission of claim provisionally.
7	Vinod Kumar & Sons (HUF)	4/10/2023	780808	383000	Loan dues	0	0	0.10%	0	0	0	397808	Outstanding Amount as reflected in group summary of unsecured loans provided by suspended management considered for admission of claim provisionally.
8	Guruprasad and company	4/10/2023	1227337	600000	Loan dues	0	0	0.16%	0	0	0	627337	Outstanding Amount as reflected in group summary of unsecured loans provided by suspended management considered for admission of claim provisionally.
9	Sanghi Consultancy	4/11/2023	1756177	963960	Loan dues	0	0	0.26%	0	0	0	792217	Provisionally admitted on the cofirmation of promoter. However, not appearing in Group summary. To be cofirmed from books of CD as soon as made available. To provide proof for balance amount of claim.
10	Magan Lal Yogi	4/11/2023	8092658	4000000	Loan dues	0	0	1.07%	0	0	0	4092658	Outstanding Amount as reflected in group summary of unsecured loans provided by suspended management considered for admission of claim provisionally.
11	Aruna Gupta	4/12/2023	1708822	1227664	Loan dues	0	0	0.33%	0	0	0	481158	Outstanding Amount as reflected in group summary of unsecured loans provided by suspended management considered for admission of claim provisionally.

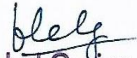
12	Ram Pal Gupta HUF	4/12/2023	3041227	1200000	Loan dues	0	0	0.32%	0	0	0	1841227	Outstanding Amount as reflected in group summary of unsecured loans provided by suspended management considered for admission of claim provisionally.
13	Pramod Kumar Gupta	4/12/2023	778523	601555	Loan dues	0	0	0.16%	0	0	0	176968	Outstanding Amount as reflected in group summary of unsecured loans provided by suspended management considered for admission of claim provisionally.
14	Darshana Devi	4/12/2023	546823	392855	Loan dues	0	0	0.10%	0	0	0	153968	Outstanding Amount as reflected in group summary of unsecured loans provided by suspended management considered for admission of claim provisionally.
15	Tarun Gupta	4/12/2023	2589780	2001088	Loan dues	0	0	0.53%	0	0	0	588692	Outstanding Amount as reflected in group summary of unsecured loans provided by suspended management considered for admission of claim provisionally.
16	Munish Mishra HUF	4/12/2023	6197096	3000000	Loan dues	0	0	0.80%	0	0	0	3197096	Outstanding Amount as reflected in group summary of unsecured loans provided by suspended management considered for admission of claim provisionally.
17	Ekta Gupta	4/13/2023	1922475	1485472	Loan dues	0	0	0.40%	0	0	0	437003	Outstanding Amount as reflected in group summary of unsecured loans provided by suspended management considered for admission of claim provisionally.
18	Ram Pal Gupta	4/13/2023	1858068	1431488	Loan dues	0	0	0.38%	0	0	0	426580	Outstanding Amount as reflected in group summary of unsecured loans provided by suspended management considered for admission of claim provisionally.
19	Agarwal Associates	4/13/2023	4681784	3422875	Loan dues	0	0	0.91%	0	0	0	1258909	Outstanding Amount as reflected in group summary of unsecured loans provided by suspended management considered for admission of claim provisionally.
20	Raju Mishra HUF	4/10/2023	3100767	1500000	Loan dues	0	0	0.40%	0	0	0	1600767	Outstanding Amount as reflected in group summary of unsecured loans provided by suspended management considered for admission of claim provisionally.
21	Amita Mishra	4/10/2023	2067178	1000000	Loan dues	0	0	0.27%	0	0	0	1067178	Outstanding Amount as reflected in group summary of unsecured loans provided by suspended management considered for admission of claim provisionally.
22	Archana Mishra	4/11/2023	5783956	2800000	Loan dues	0	0	0.75%	0	0	0	2983956	Outstanding Amount as reflected in group summary of unsecured loans provided by suspended management considered for admission of claim provisionally.
23	Jai Kumar Goyal	4/3/2023	1517922	1128998	Loan dues	0	0	0.30%	0	0	0	388924	Outstanding Amount as reflected in group summary of unsecured loans provided by suspended management considered for admission of claim provisionally.
24	Sadhana Daga	6/8/2023	4992600	3180000	Loan dues	0	0	0.85%	0	0	0	1812600	Clarifications and details awaited from claimant/ suspended management regarding status of category, amount repaid and interest claim. As per the details received from the Auditor the claimant was shown as unsecured creditor as per the Balance sheet of the CD as on 31.03.2018. Therefore the claim has been provisionally kept in unsecured financial creditors category though the claim has been received in Form CA(i.e. for class of creditors category for home buyers) .

25	Kusum Khemka	6/9/2023	5135700	3180000	Loan dues	0	0	0.85%	0	0	0	1955700	Clarifications and details awaited from claimant/ suspended management regarding status of category, amount repaid and interest claim. As per the details received from the Auditor the claimant was shown as unsecured creditor as per the Balance sheet of the CD as on 31.03.2018. Therefore the claim has been provisionally kept in unsecured financial creditors category though the claim has been received in Form CA(i.e. for class of creditors category for home buyers) .
TOTAL			102046648	53138955				14.17%				48907693	

Note:

1. All claims have been provisionally admitted on the basis of submitted proof by claimants and verified on the basis of Group summary and individual ledger account as on 01.03.2023 provided and confirmed by the suspended partner .However Balance Sheets of the CD are not available after the period 31.03.2019. The claims shall be further verified after availability of all records. The claim amount may undergo further changes during the process of availability of further records / finalisation of balance Sheets of the Corporate Debtor for the previous years. The CoC may undergo change subject to the verification and collation of claims which is continuing.
2. Status of column with respect to “amount of claim under verification” may change after further records books of corporate debtor are made available /receipt of required proofs from claimant/ other sources; as soon as may be practicable and when IRP / RP comes across additional information warranting such revision. The CoC may undergo change subject to the verification and collation of claims which is continuing.
3. As per Regulation 14 of IBBI (CIRP) Regulations, 2016, where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision.
4. The claims admitted are subject to further revision/substantiation/modification on the basis of any additional information / evidence / clarification which may be received subsequently and which warrant such revision/substantiation/modification.
5. Information / evidence / clarification may also be pending from Creditor/Management/Employees for the claims under further verification.

Babu Lal Gurjar
Interim Resolution Professional
Tushar Realhome LLP
Regn. No. IBBI/PA-003/IP-N00297/2020-2021/13260
AFA No: AA3/13260/02/271123/300779 valid up to 27/11/2023
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